

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No. DHKK/Legal/169 dated 09.07.2021

**GOVERNMENT ORDER NO:- 4020 -JK (LD) of 2021**  
**DATED:- 26 - 07 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Handicraft and Handloom Department (I&C) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 26 - 07 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Industries and Commerce Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4020-JK(LD) of 2021 dated 26.07.2021

S.No	Number of the case	Title of the case	Name of proposed officer In-Charge (OIC)
1	OWP NO. 1633/2012 OWP No. 754/2012	All Kashmir Fur Traders and Manufacturers Association V/s State and Ors	Abdul Majeed Lone, Joint Director Handicrafts, Kmr.
2	SWP/2483/2017	Mohammad Latif Shah V/s State and Ors	
3	SWP/284/2018	Mohammad Latif Shah V/s State and Ors	
4	OWP/294/2017	Mohammad Latif Shah V/s State and Ors	
5	SWP/289/2017	Misra and Ors V/s State of J&K and Ors	
6	SWP/576/2016	Misra and Ors V/s State of J&K and Ors	
7	SWP/1968/2018	Imtiyaz Ahmad Hakeem and Ors V/s State of J&K and Ors.	
8	SWP/828/2018	Manzoor Ahmad Ors V/s State of J&K and Ors.	
9	SWP/1702/2018	Manzoor Ahmad Mir Vs Sate of J&K and Ors	
10	SWP/318/2019	Abdul Rashid Lone V/s State of J&K and others. ( Industries & Commerce Department)	
11	SWP/315/2019	Surat Jan V/s State of J&K and others	
12	OA- /2021 SWP-1651/2018. SWP-794/2019	Surat Jan V/s State of J&K and others	
13	WP (C) 219/2020	Irshad Ahmad Rather V/s UT of J&K and Ors.	
14	OA-220/2021	Sajad Hussain Rather V/s UT of J&K and Ors	
15	SWP/215/2017	Mohammad Shafi lala V/s State of J&K and Ors	
16	Contempt No. 117/2019 in SWP No. 1783/2009	Ameena and Others V/s Shri Navin Kumar Choudhary and Others.	
17	SWP/40/2017	Mohammad Yaseen shah V/s State and others	
18	OA /2021	Smt. Hansee V/s UT of J&K & Ors	
19	T.A /2021	Smt. Hassina Bano V/s State of J&K & Ors	
20	WP (C) /2021	Smt. Shugufta V/s UT of J&K & Ors	
21	SWP/423/2016	Ghulam Rasool Ahanger V/s State of J&K and Ors	Mtr.Amina Assad, Chief Designer, SOD,

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22	SWP NO. 1312/2016	Mohammad Suhaib Munshi V/s State of J&K & Ors	Sgr.
23	SWP/342/2018	Kafeela Akther V/s State of J&K and Ors	Mr. Vishaldeep, Deputy Registrar Induscos Kashmir
24	SWP/180/2018	Khursheed Ahmad War V/s State of J&K and Others. ( Industries and Commerce Department)	
25	SWP/3019/2019	Saiem Iqbal (Minor) V/s State and Ors.	
26	WP (C) 370/2021	Mst. Haleema Bano V/s State of J&K and Ors.	
27	SWP/2498/2019	Masooda & Another V/s State of J&K and Others.	
28	OA-322/2021	Masooda & Anr. V/s UT of J&K and Ors	
29	SWP/2292/2018	Mohammad Amin sofi V/s State of J&K and others.	
30	SWP/1376/2014	Nissar Ahmad Shah V/s State & Others.	
31	SWP/122/2019	Mubarak Hussain Qadri V/s State and others.	
32	SWP/2227/2018	Shamim Ahmad Sheikh V/s State of J&K and Others.	
33	SWP/3657/2019	Ruhaila Jan V/s Union Territory of J&K & Ors.	
34	SWP/3809/2019	Abdul Hamid Lone V/s Union Territory of J&K and Ors.	
35	SWP/2334/2018	Shameem Ahmad Akhoon V/s State of J&K, Director handicrafts, Dy. Director Adm and Mir Imran RK.	
36	SWP/932/2018	Abdul Rashid Mir V/s State of J&K and ors.	Dr. Nargis suraya, Joint Director Handloom, Kmr.
37	SWP/2571/2018	Jamsheed Ahmad Sofi V/s State and Ors.	
38	SWP/523/2018	Humaira Gul V/s State and Another.	
39	SWP/734/2019	Rafeeqa Begum V/s State of J&K and Others.	
40	LPASW/16/2019	State of J&K Ors V/s Nighat Parveen	
41	SWP/2351/2015	Mohammad Ayash Khan V/s State and Others	
42	SWP/1643/2015	Ansar Hussain V/s State of JK and Others.	
43	SWP/2872/2015	Abdul Qayoom Dar V/s State of JK and Others	
44	WP (C) No. 1081/2021	Mukhtar Ahmad Bakal V/s UT of J&K and Ors.	
45	WP (C) 187/2021	M/s Jeelani Handloom IC Ltd. And Ors V/s UT of J&K	
46	Handloom: WP No. /2021	M/S Shahbad Handloom IC Ltd. And Ors. V/s UT of J&K	

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47	Contempt No: 393/2012 OWP No. 431/2012	M/s Kashief K/S ICS V/s State & Ors.	
48	OWP No. 112/2010	M/s Farzana Pashmina ICS V/s State & Ors	
49	OA No. 275/2020	Syed Bilal Ahmad Qadri V/s UT of J&K & Ors.	
50	SWP/337/2018	Parveza Jan V/s State of J&K and Others	Riyaz Ahmad Kawoosa Publicity & Exhibition Officer
51	SWP/2999/2018	Abdul Majeed Bhat and Ors V/s State of J&K and Ors	
52	SWP/2371/2018	Mohammad Faisal Mir V/s State of J&K and Ors	
53	SWP/2050/2017	Mahrukh Iqbal V/s State & Ors.	
54	SWP/2562/2018	Bashir Ahmad Sheikh V/s State of J&K and Ors.	
55	SWP/2680/2018	Khursheed Ahmad Dar V/s State and Others.	
56	SWP/2762/2018	Ghulam Mustafa Sheikh and Ors V/s State of J&K and Ors. (GAD)	
57	CONT.PET./65/2019 LPA 350/2019	Saim Majeed Rather V/s Mr. Naveen Kumar Choudhary and Another.	
58	SWP/2312/2019	Nishada Begum V/s State and Ors	Mr. Muzamil Hassan Chowdhary, A.D.H. Kupwara
59	O.A /2021	Peer Mohd. Ashraf V/s UT of J&K & Ors	Mr. Mohd. Sidiq Lone, A.D.H Baramulla

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